

STATEMENT SHOWING JUDGE-WISE PENDENCY OF CASES IN THE COURTS OF D&S/ASJs POSTED IN NORTH-WEST DISTRICT, ROHINI COURTS, DELHI AS ON 31.01.2018

S.N.	NAME OF JUDICIAL OFFICER	DESIGNATION	SESSIONS CASES U/S 302	Culpable homicide	Arms Act	304 B IPC	364 A IPC	304 IPC	306 IPC	OTHER SESSIONS CASES	RAPE CASE/Section 376 IPC	CBI	Compl. Cases	CBI CLOSURE REPORT	CRIMINAL APPEALS	CRIMINAL REVISIONS	NDPS ACT CASES	POCSO ACT	MISCELLANEOUS CASES	EXECUTION CASES	DEPARTMENTAL ENQUIRY	D&C ACT	NDPL/EC ACT	MCOCA	HUMAN TRAFFICKING ACT (370 IPC)	SC/ST	CIVIL SUITS	TRANSFER APPLICATION CRIMINAL	PMLA	RTI APPEAL	TOTAL
1	SH. RAJNISH BHATNAGAR	D&Sj	0	11						113					3	5			1									1			134
2	SH. RAJNEESH KR. GUPTA	ASJ ELECTRICITY																	6	354			709				23				1092
		CBI																													
3	SH. VIRENDER BHATT	SPL. JUDGE CBI-1										36			14	22															72
4	SH. ASHUTOSH KUMAR	SPL. JUDGE CBI-2										54			13	13															80
5	SH. RAJENDER KR. SHASTRI	SPL. JUDGE CBI-3										45			2	2															49
		TOTAL=>(3to5)	0	0	0	0	0	0	0	0	0	135	0	0	29	37	0	0	0	0	0	0	0	0	0	0	0	0	0	0	201
		NDPS																													
6	SH. PAWAN KR. MATTO	SPL. JUDGE NDPS	22			8	2			17							25														74
		TOTAL=>(6to6)	22	0	0	8	2	0	0	17	0	0	0	0	0	0	25	0	0	0	0	0	0	0	0	0	0	0	0	0	74
7	SH. AMIT KUMAR	ASJ-01	4							8	22		1		3	2		629				6									675
8	SH. DEEPAK GARG	ASJ-02	50	12		15	3			82					9	4					1	10				16					202
9	SH. MANU RAI SETHI	ASJ-03	0	41	14	9	4			92					14	8			3		1			1							187
10	SH. MUKESH KUMAR	ASJ-04	28			9	3			53			2		4	1			1										1		102
11	SH. PANKAJ GUPTA	ASJ FTC	22			3	1		3	45					13	3														1	91
12	SH. SHAILENDER MALIK	ASJ SPL. FTC	2	0						2	358				0	1															363
		TOTAL=>(7to12)	106	53	14	36	11	0	3	282	380	0	3	0	43	19	0	629	4	0	2	16	0	1	0	16	0	0	1	1	1620
		GRAND TOTAL	128	64	14	44	13	0	3	412	380	135	3	0	75	61	25	629	11	354	2	16	709	1	0	16	23	1	1	1	3121

STATEMENT SHOWING THE JUDGEWISE PENDING CASES OF THE COURTS OF D&SJ AND ADDITIONAL DISTRICTS JUDGES, NORTH-WEST DISTRICT, ROHINI COURTS, DELHI AS ON 31.01.2018

S.N.	NAME OF JUDICIAL OFFICER	DESIGNATION	SUITS	RCA	MCA	ARBITRATION & CONCILIATION ACT	LAC U/S 18	LAC U/S 30/31	MISC	EXECUTION	PROBATE ACT CASE	GUARDIANSHIP ACT	APPEALS UNDER DRC ACT	PP EVICTION ACT	MCD APPEAL	TRANSFER PETITION CIVIL	MISC. CIVIL APPEAL	REVISION PETITION	ELECTION PETITION	EXECUTION APPEAL	TOTAL	
1	SH. RAJNISH BHATNAGAR	D&SJ	168	7	1	287			19	55			22	20	5	12						596
2	SH. SATISH KUMAR	ADJ-1 + MACT	0				462	17		45												524
3	SH. SIDHARTH MATHUR	ADJ-2	478	5	4	5			61	141	218	31										943
4	SH. SUNIL CHAUDHARY	ADJ-3	1452	97	13	37			46	516												2161
5	SH. MANISH GUPTA	ADJ-4	1754	104	26	57			76	718				1					1	2		2739
	TOTAL=>		3852	213	44	386	462	17	202	1475	218	31	22	21	5	12	0	0	1	2		6963

STATEMENT SHOWING THE JUDGEWISE PENDING CASES OF THE COURTS OF PRESIDING OFFICER MACT, NORTH WEST DISTRICT, ROHINI COURTS, DELHI AS ON 31.01.2018

S.N.	NAME OF JUDICIAL OFFICER	DESIGNATION	FATAL	INJURIES	DAMAGE OF PROPERTY	MISC.	EXECUTIONS	CIVIL APPEAL	DEPARTMENTAL ENQUIRY	AIR PETITION U/S 158 (6)	DOP	TOTAL
1	SH. AMIT BANSAL	PO MACT	446	911	5	23	104			141		1630
2	SH. SATISH KUMAR	ADJ-1 + MACT	172	250	1	164	45					632
	TOTAL=>		618	1161	6	187	149	0	0	141	0	2262

STATEMENT SHOWING THE JUDGE WISE PENDENCY IN THE COURTS OF SCJ/RC/ARC/ACJ/CCJ/JSCC/ASCJ/GJ/CJ, NORTH-WEST DISTRICT
ROHINI COURTS, DELHI AS ON 31.01.2018

S.N.	NAME OF JUDICIAL OFFICER	DESIGNATION	CIVIL SUITS	EVICION PETITION UNDER DRC ACT	CONTEMPT PETITION	EXECUTION	APPEALS-MCA	APPEALS-RCA	APPEALS ESIC	APPLICATION U/S 44/45 OF DRC ACT	APPLICATION U/S 27 OF DRC ACT	OTHERS	SMALL CAUSE SUITS	DEPARTMENTAL ENQUIRY	INSOLVENCY	SUCCESSION ACT	GUARDIANSHIP	TOTAL
1	SH. NAVEEN KR. KASHYAP	SCJ/RC	774	83		180	3	15	10	1	11	20						1097
2	SH. SUNIL KR. SHARMA	ACJ/CCJ/ARC	661	128		98				5	94	15		2		106		1109
3	SH. VIPIN KHARB	JSCC/ASCJ/GJ	903			98	5	6				59	1		8		1	1081
4	DIVYA MALHOTRA	CJ	879		1	165						28						1073
	TOTAL=>		3217	211	1	541	8	21	10	6	105	122	1	2	8	106	1	4360

**Statement Showing the pending cases in the courts of Chief/Additional/MMs of North-West District
at Rohini Courts, Delhi as on 31.01.2018**

S.N.	Name of the Judicial Officer	Desig.	Jurisdiction	Regular Criminal Cases under IPC other than complaint Cases	Challans	NDPS Act	ITP Act	Domestic Violence Act	U/s 138 NI Act	Plea Bargaining	U/s 125 Cr.PC	Dept Enquiry	Arms Act	Complaint Cases	25 PSS ACT	14 Sarfesi Act	Ex. U/S PWDV CT	Excise Act	Drugs & Cosmetics Act	Other Spl. Act	CBI	Kalandras	Other State cases	DPDP Act	DMC	G. Act	Total
NORTH-WEST DISTRICT																											
1	SH. RAJESH MALIK	CMM	Saraswati Vihar	1035		2								74						172							
			Ashok Vihar	538										43													
			Crime Branch	92																							
			Others											11	16						6						1989
2	MS. EKTA GAUBA	ACMM	Crime Branch	134					0				35	25				0						0	0	0	
			Bharat Nagar	572					33				72	170				26						4	2	40	
			Maurya Enclave	676					217				113	284				5						1	0	5	
			Rani Bagh	459					156				90	231				4						8	0	3	
			Begumpur	812					67				54	301				27						10	5	16	
			Others	0					0				1	5						8				5	0	0	4676
3	MS. SHAMA GUTA	MM-1	Sultanpuri	1078		1	15		486				36	327					86			4	357	0	27	0	
			Ashok Vihar (Traffic Circle)		1068																						
			Rohini (Traffic Circle)		279																						3764
4	SH. ANURAG THAKUR	MM-2	Aman Vihar	728					130				35	509													
			Kanjhawala	421					151				43	463													
			Shalimar Bagh	520			1		161				46	449													
			Others	0					0																		
			Bawana (Traffic Circle)		389				0																		4960
5	SH. SUSHIL KUMAR	MM-3	Rohini South	560					602				1	510								2					
			Rohini North	357					577				2	200													
			Rithala Metro Stn.	31					0				1	2													
			Udyog Nagar Metro	1					0				0	0													
			Others	2					78			1	1	501													
			Mangolpuri (Traffic Circle)		964																						4393
6	MS. POOJA AGGARWAL	MM-4	Keshav Puram	298					782				4	182													
			Vijay Vihar	386					523				7	248													
			Others	294					264				29	23													
			Nangloi (Traffic Circle)		1264																						
			STA		927																						5340
7	SH. RAKESH KUMAR-II	MM-5	Mangolpuri	1023					743				35	293								12	293				
			Others	68					301				2	43													
			Punjabi Bagh (Traffic Circle)		913																						
			Burari (Traffic Circle)		1099																						4828
8	MS. BHAVNA KALIA	MM	Mahila Court-01	1074				890						29			116										2109
9	MS. AAKANKSHA VYAS	MM	Mahila Court-02	1173				917	8					3			143										2244
10	MS. PRIYANKA RAJPOOT	MM	NIA	0					3925	2					5												3932
TOTAL=>				12332		3	16	1807	9204	2	0	1	607	4926	5	16	259	62	86	180	6	18	1676	28	34		38235
			Regular Criminal Cases under IPC other than complaint cases		Challans	NDPS Act	ITP Act	Domestic Violence Act	U/s 138 NI Act	Plea Bargaining	U/s 125 Cr.PC	Dept. Enquiry	Arms Act	Complaint Cases	25 PSS ACT	14 Sarfesi Act	Ex. U/S PWDV CT	Excise Act	Drugs & Cosmetics Act	Other Spl. Act	CBI	Kalandras	Other State cases	DPDP Act	DMC	G. Act	Total